

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29-08-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/772/IB/2018  
NAME OF THE PETITIONER(S) : Check mater services  
NAME OF THE RESPONDENT(S) : Coimbatore integrated waste management compa ny pvt ltd  
UNDER SECTION : 9 Rule 6

S.No.	Name (in Capital)	Represented by	Signature
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1. A. Kevin Thomas  
For King & Partridge

Counsel for  
Respondent



2. VISHNU MOHAN

Counsel for Applicant  
OC



**ORDER**

Counsel for Applicant/Operational Creditor present. Counsel for Respondent/Corporate Debtor present and filed additional type set of documents. Copies furnished to the other side. Applicant's counsel prayed for time for seeking further instructions from his client. At request, time is enlarged for making submissions. **Put up on 18.09.2018.**

*sd*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*sd*  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)